

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2932  
ANSWERED ON:14.03.2013  
AIBP IN MAHARASHTRA  
Meghe Shri Datta Raghobaji

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the Union Government proposes to provide any funds under the Accelerated Irrigation Benefit Programme (AIBP) to Maharashtra for irrigation during 2012-13; and

(b) if so, the details of the amount to be allocated and the time by which it is likely to be released?

**Answer**

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) & (b) The Union Government provides Central assistance under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments on their requests including Maharashtra and as per the Guidelines of AIBP for completion of approved ongoing irrigation projects. A total of 21 project proposals have been received in Central Water Commission (CWC) / Ministry of Water Resources from State Government of Maharashtra for release of CA under AIBP during 2012-13. Out of the above 21 proposals, CA of Rs. 93.834 crore has been released to 2 project proposals for the year 2012-13.

The CA under AIBP is released for the projects as per the eligibility of the projects according to the AIBP Guidelines effective from December 2006, as per the budget provision of the State Government, the annual ceiling fixed by the Planning Commission and utilization certificates submitted by State Governments. Further, State Government is required to submit a utilization certificate along with their proposals for seeking central assistance. The details of amount to be allocated depends upon the proposals submitted along with the above details. As soon as the State Govt. submits the proposals after utilization of funds allotted in the previous years along with their share in prescribed format, after processing, the proposals are forwarded for release of CA to Ministry of Finance (MoF).